

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-879(ND)/2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.07.2019**

**NAME OF THE COMPANY: M/s. Anjushree Enterprises V/s. M/s. C View
Innovations Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present: Mr. Vipul Sharma and Mr. Atul Kumar, Advocates for the
Petitioner**

ORDER

A final report has been filed by the IRP in this case before relinquishing his charge. It is submitted that a resolution was passed by the COC in its meeting held on 13th July, 2019 to appoint Mr. Sanjeev Kumar Arora as RP in this case. However, the consent of the RP so nominated is not on record, neither is his certificate of registration with the IBBI.

Notice to the Union Bank of India, the Financial Creditor in the COC to be present in court on 5th August, 2019. Dasti.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)